

**SHRI SAMAR GUHA:** He said that in the course of his reply to the point raised by Shri Dinen Bhattacharyya he would deal with it and reply to my question. He categorically said it.

**MR. SPEAKER:** I will ask him to do it, if he has said it. I will see the proceedings. If it is there, I will ask him.

**SHRI JYOTIRMOY BOSU** (Diamond Harbour): I wrote to you....

**MR. SPEAKER:** You write about so many things.

**SHRI JYOTIRMOY BOSU:** This is about item 19 on today's agenda. This item should not have come on the agenda because yesterday the hon. Deputy-Speaker who was in the Chair had clearly ruled....

**MR. SPEAKER:** I have not yet come to that. Shri Pranab Kumar Mukherjee.

#### DEMANDS FOR EXCESS GRANTS (GENERAL), 1972-73

##### STATEMENT

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE):** I beg to present a statement showing Demands for Excess Grants in respect of the Budget (General), for 1972-73.

13.08 hrs.

#### MAINTENANCE OF INTERNAL SECURITY (AMENDMENT) BILL— Contd.

**MR. SPEAKER:** The House will take up further consideration of the following motion moved by Shri K. Brahmananda Reddy on the 7th May, 1975, namely:—

“That leave be granted to introduce a Bill further to amend the Maintenance of Internal Security Act, 1971”.

Shri K. Brahmananda Reddy was on his legs.

**SHRI JYOTIRMOY BOSU** (Diamond Harbour): I want to make a submission. I have written to you earlier.

I am surprised to see this item No. 19 put in the list of business today because yesterday it was sufficiently cleared by the Chair that the Bill suffered from a number of disabilities and unless the Bill was rectified, it could not be introduced.

**MR. SPEAKER:** Let him complete his speech.

**SHRI JYOTIRMOY BOSU:** The same Bill cannot come in the list of business unless it is redrafted. I want to quote what the Chair had said. Earlier Shri K. Brahmananda Reddy had said:

“If you think that this section needs a re-wording, if you so want as to convey the intention of the Bill, I will have no objection”.

Shri Brahmananda Reddy again said:

“I have no objection. After all, the intention is that in the north-eastern region, there is insurgent activity and there is likelihood of its continuance and you must give sufficient opportunity to the security forces to apprehend those insurgent activities.”